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**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.Nos.2650, 2995, 2851, 2649, 3098 & 2850 of 2004

Wednesday, this the 16th day of January 2008

Hon'ble Shri Shanker Raju, Member (J)

OA 2650/2004

1. Naval Kishore
s/o Shri Bhutal Rajak
c/o Shyam Prasad
CVD Pump House
Family Quarters, Palam Colony
New Delhi-45
2. Shri Vishnu Dev Prasad
s/o Shri Vasudev Pal
c/o Shyam Prasad
CVD Pump House
Family Quarters, Palam Colony
New Delhi-45
3. Shri Sukh Nandan
s/o Durbali (760/3A)
H.No.RZF-760/3, Gall No.3
Raj Nagar-II, Palam Colony
New Delhi-45

..Applicants

(By Advocates: Shri M.L. Chawla & Shri G.D. Chawla)

Versus

1. Union of India through Secretary
Ministry of Defence
South Block, New Delhi
2. The Director
PMO-DIPAC
CVD Complex,
Delhi Cantt, New Delhi-10
3. Joint Secretary (Trg) & CAO
Ministry of Defence
South Block, New Delhi

4. Chief Admin. Officer
Defence Image Processing & Analysis Centre
CVD Complex, Delhi Cantt.
New Delhi

..Respondents

(By Advocate: Smt. Meenu Malnee)

OA-2995/2004

1. Shri Ram Gobind
s/o late Shri Sita Ram
House No.RZ-58
Gali No.5 Kallash Puri
New Delhi-45
2. Shri Ant Ram
s/o Shri Malhan
H.No.R-50, Mohan Garden
New Delhi-18
3. Shri Narayan Singh
s/o late Shri Shrichand
r/o RZ-98, East Sagar Pur
New Delhi-45
4. Shri Balwant Singh
s/o late Shri Amar Singh
r/o J-13, Vishnu Garden
New Delhi-18
5. Shri Deepak Kumar
s/o Shri Narayan
r/o RZ-99, East Sagar Pur
New Delhi-45

..Applicants

(By Advocates: Shri M.L. Chawla & Shri G.D. Chawla)

Versus

1. Union of India through Secretary
Ministry of Defence
South Block, New Delhi
2. Joint Secretary (Trg) & CAO
Ministry of Defence
South Block, New Delhi

3. The Director
PMO-DIPAC
CVD Complex,
Delhi Cantt, New Delhi-10
4. Chief Admin. Officer
Defence Image Processing & Analysis Centre
CVD Complex, Delhi Cantt.
New Delhi

(By Advocate: Smt. Meenu Mainee)

..Respondents

OA-2851/2004

1. Shri Sharat Kumar
s/o Shri Bekhari Behra
c/o PMO-DIPAC
PO Bag No.2
CVD Complex, Delhi Cantt.110010
2. Shri Mathius Toppo
s/o Late Shri Simon Toppo
r/o Servant Quarter No.21
Subroto Park Extn. Delhi Cantt.110010
3. Shri Sonu
s/o late Shri Sunder Lal
r/o CVD Family Qr. 300/11
CVD, Delhi Cantt.110010

(By Advocates: Shri M.L. Chawla & Shri G.D. Chawla)

..Applicants

Versus

1. Union of India through Secretary
Ministry of Defence
South Block, New Delhi
2. Joint Secretary (Trg) & CAO
Ministry of Defence
South Block, New Delhi
3. The Director
PMO-DIPAC
CVD Complex,
Delhi Cantt, New Delhi-10

4. Chief Admin. Officer
Defence Image Processing & Analysis Centre
CVD Complex, Delhi Cantt.
New Delhi

..Respondents

(By Advocate: Smt. Meenu Malnee)

OA-2649/2004

Shri Raj Singh
S/o Shri Mange Ram
R/o Vikas Nagar, Sainik Enclave
Part-II, H.No.26, Kumhar Colony
New Delhi-59

..Applicant

(By Advocates: Shri M.L. Chawla & Shri G.D. Chawla)

Versus

1. Union of India through Secretary
Ministry of Defence
South Block, New Delhi
2. Joint Secretary (Trg) & CAO
Ministry of Defence
South Block, New Delhi
3. The Director
PMO-DIPAC
CVD Complex,
Delhi Cantt, New Delhi-10
4. Chief Admin. Officer
Defence Image Processing & Analysis Centre
CVD Complex, Delhi Cantt.
New Delhi

..Respondents

(By Advocate: Smt. Meenu Malnee)

OA-3098/2004

1. Shri Viresh Kumar & Biresh Kumar
s/o Shri Gulsher Singh
r/o RZ-73, East Sagar Pur
Nala Par, Basti
New Delhi-46

2. Shri Ajay Raj
s/o Shri Ram Kumar Yadav
r/o H.No.4, Durga Park
Nasir Pur, New Delhi-45

..Applicants

(By Advocates: Shri M.L. Chawla & Shri G.D. Chawla)

Versus

1. Union of India through Secretary
Ministry of Defence
South Block, New Delhi
2. Joint Secretary (Trg) & CAO
Ministry of Defence
South Block, New Delhi
3. The Director
PMO-DIPAC
CVD Complex,
Delhi Cantt, New Delhi-10
4. Chief Admin. Officer
Defence Image Processing & Analysis Centre
CVD Complex, Delhi Cantt.
New Delhi

..Respondents

(By Advocate: Smt. Meenu Mainee)

OA-2850/2004

Shri Rajender Kumar
S/o Shri Pancham
R/o H.No.RZF-700, Gall No.1
Raj Nagar-II, Palam Colony
New Delhi-45

..Applicant

(By Advocates: Shri M.L. Chawla & Shri G.D. Chawla)

Versus

1. Union of India through Secretary
Ministry of Defence
South Block, New Delhi
2. Joint Secretary (Trg) & CAO
Ministry of Defence
South Block, New Delhi

3. The Director
PMO-DIPAC
CVD Complex,
Delhi Cantt, New Delhi-10
4. Chief Admin. Officer
Defence Image Processing & Analysis Centre
CVD Complex, Delhi Cantt.
New Delhi

..Respondents

(By Advocate: Smt. Meenu Mainee)

ORDER (ORAL)

As the issue raised is founded on common facts with an identical question of law, these OAs are being disposed of by this common order.

2. At the outset, learned counsel for applicants forgoes his claim for regularization, as projected in the OAs, with liberty to pursue this with the respondents.

3. The casual workers, who have rendered eight to nine and a half years of service, have a grievance as to payment of less wages as per the prescribed rates and also their utilization of services beyond stipulated working hours and non-payment thereof. It is also the grievance that payments of weekly-offs and national holidays have also not been paid to the applicants. Interest is also claimed on the aforesaid payments.

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4. In the light of the fact that representations have ~~not~~ been preferred and the respondents, who are the custodian of records, these OAs are disposed of with a direction to the respondents to treat each OA as a supplementary representation on behalf of each applicant, including the contentions raised therein for the respective claim and dispose of the same after perusing the records as to the working hours of the applicants and payment of wages at the prescribed rates. The aforesaid consideration would culminate into a reasoned order within a period of four months from the date of receipt of a copy of this order. Consequences, if ensued, shall be paid to the applicants thereafter within one month from the date of passing such an order by the respondents. No costs.

5. Let a copy of this order be placed in each OA.

(Shanker Raju)
Member (J)

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